

ITEM NO.34

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).164/2026

RAJESH RANJAN @ PAPPU YADAV

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 130794/2026 - EXEMPTION FROM FILING O.T.

Date : 04-05-2026 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Petitioner(s) Mr. Shadan Farasat, Sr. Adv.
Mr. Kanishk Arora, Adv.
Ms. Nidhi Vardhan, Adv.
Ms. Shakshi Goyal, Adv.
Mr. Ujjwal Ranjan, Adv.
Mr. Rajat Mehrotra, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Pradeep Arora, Adv.
Mr. Pulkrit Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Counsel for the petitioner and carefully perused the material placed on record.
2. The petitioner is stated to have filed Criminal Writ Jurisdiction Case No.2343/2024 before the High Court of Judicature at Patna, seeking upgradation of his security cover from 'Y' category to 'Z' category.
3. It is alleged that the said Writ Petition has not been listed for hearing after 19.11.2024, despite the petitioner's repeated requests before the High Court. On this premise, a direction is sought to the High Court for listing and adjudication of the above-mentioned Writ Petition.

4. Although, this Court does not ordinarily entertain this kind of Writ Petition, in light of the petitioner's submission that the Writ Petition filed by him has not been listed at all after 19.11.2024, we grant him liberty to move a formal application seeking listing of this Writ Petition for final hearing before the High Court along with a copy of this order.

5. We have no reason to doubt that the High Court will consider such a prayer sympathetically and pass appropriate orders.

6. It is clarified that we have not expressed any opinion on the merits of the case.

7. The Writ Petition stands disposed of accordingly.

8. As a result, the pending interlocutory application also stands disposed of.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR